Sl.No.	States/UTs	2012-13	2013-14	2014-15
29.	Manipur	446.00	638.00	560.00
30.	Tripura	595.00	850.00	746.00

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124.00

78499.00

142.00

90000.00

Written Answers to

Sikkim

TOTAL

31.

Proposals for new de-addiction centres

100.00

62500.00

†1227. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of the States from whom the proposals for opening of new deaddiction centres were received in the last three financial year 2012-13 to 2014-15 including the name and list of the proposed centres;
- (b) the names of the proposals which were accepted or rejected including the details of the reasons for their acceptance or rejection, whether grant has been provided to the States for fiscal year 2014-15;
- (c) if so, the names of de-addiction centres in those States to whom grant has not been provided so far and the reasons therefor; and
- (d) by when the amount of grant will be made available to the said de-addiction centres?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) The information is being compiled.

(d) The proposal of NGOs for release of grant-in-aid are considered on the basis of recommendation of the State Governments/UTs, satisfactory Inspection Reports and completeness of the proposal in all respects as per the norms and guidelines of the Scheme. Therefore, no conclusive time can be indicated.

Children indulged in begging

1228. MIR MOHAMMAD FAYAZ:

SHRI NAZIR AHMED LAWAY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has ascertained the number of children below fifteen years of age who are indulged in begging in the country, State-wise;

[†]Original notice of the question was received in Hindi.

- (b) the reasons for the increase in this number per annum; and
- (c) the measures taken by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The Office of Registrar General and Census Commissioner, India, has informed that according to the Census 2011, the population of Beggars, Vagrants etc. in the age group of 0-14 year is as follows:

Beggars, Vagrants etc in the age-group	Beggars, Vagrants etc. in the age-group
0-14 year (Non-workers)	5-14 year (Marginal Workers)
372217	41453

The State-wise details are given in the Statement-I and Statement-II (See below) respectively.

(c) The States are responsible for taking necessary preventive and rehabilitative steps. As per available information, 20 States and 2 Union Territories have enacted their own anti-beggary legislation or adopted legislation enacted by other States/UTs. Presently, there is no Scheme of the Central Government on Beggary. National Consultation Meetings were held with the representatives of Central/State Governments, NGOs, Institute and Individual Experts in the field of Beggary to discuss the issues related to Beggary. In these meeting, it was *inter-alia*, recommended to explore the feasibility of framing a Central Scheme for rehabilitation of Beggars. Accordingly, a Scheme for Protection, Care and Rehabilitation of Destitute is under formulation.

Statement-I

Beggars, Vagrants etc. in the age-group 0-14 years as per Census 2011

State	India/State/UT		Non Workers		
Code		Beg	Beggars, Vagrants etc.		
		Persons	Males	Females	
1	2	3	4	5	
	India	372217	197725	174492	
1.	Jammu and Kashmir	3693	2235	1458	
2.	Himachal Pradesh	709	451	258	
3.	Punjab	7224	4706	2518	
4.	Chandigarh	114	83	31	
5.	Uttarakhand	3075	2219	856	
6.	Haryana	7971	5931	2040	

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1	2	3	4	5
7.	NCT of Delhi	2073	1271	802
8.	Rajasthan	22548	13307	9241
9.	Uttar Pradesh	57038	35945	21093
10.	Bihar	25857	12583	13274
11.	Sikkim	60	39	21
12.	Arunachal Pradesh	92	47	45
13.	Nagaland	98	51	47
14.	Manipur	239	108	131
15.	Mizoram	44	30	14
16.	Tripura	1358	557	801
17.	Meghalaya	328	137	191
18.	Assam	20314	6603	13711
19.	West Bengal	75083	30455	44628
20.	Jharkhand	9817	4913	4904
21.	Odisha	16674	9218	7456
22.	Chhattisgarh	9355	4548	4807
23.	Madhya Pradesh	25603	15542	10061
24.	Gujarat	12584	8035	4549
25.	Daman and Diu	19	12	7
26.	Dadra and Nagar Havel	i 18	6	12
27.	Maharashtra	22737	13048	9689
28.	Andhra Pradesh	26478	14190	12288
29.	Karnataka	10682	5603	5079
30.	Goa	229	121	108
31.	Lakshadweep	2	0	2
32.	Kerala	3715	2200	1515
33.	Tamil Nadu	6249	3471	2778
34.	Puducherry	88	45	43
35.	Andaman and Nicobar Islands	49	15	34

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Note: A person who has not worked at all during the last one year is termed as Non worker. Please note that major part of the year spent by a non worker during the reference period is categorized as beggar, vagrants etc. on the basis of their non economic activity.

Statement-II

Beggars, Vagrants etc. in the age-group 5-14 years as per Census 2011

State	India/State/UT	Marginal Workers			
Code		Beggars, Vagrants etc.			
		Persons	Males	Females	
1	2	3	4	5	
	India	41453	23948	17505	
1.	Jammu and Kashmir	441	315	126	
2.	Himachal Pradesh	100	53	47	
3.	Punjab	715	491	224	
4.	Chandigarh	7	4	3	
5.	Uttarakhand	245	155	90	
6.	Haryana	711	573	138	
7.	NCT of Delhi	114	72	42	
8.	Rajasthan	3305	1964	1341	
9.	Uttar Pradesh	8797	5914	2883	
10.	Bihar	3866	2259	1607	
11.	Sikkim	8	7	1	
12.	Arunachal Pradesh	22	12	10	
13.	Nagaland	26	14	12	
14.	Manipur	24	9	15	
15.	Mizoram	9	3	6	
16.	Tripura	132	50	82	
17.	Meghalaya	68	35	33	
18.	Assam	1802	666	1136	
19.	West Bengal	6161	2631	3530	
20.	Jharkhand	1002	609	393	
21.	Odisha	1291	763	528	
22.	Chhattisgarh	843	447	396	
23.	Madhya Pradesh	3092	1964	1128	
24.	Gujarat	861	514	347	

1	2	3	4	5
25.	Daman and Diu	3	3	0
26.	Dadra and Nagar Haveli	1	1	0
27.	Maharashtra	1570	972	598
28.	Andhra Pradesh	3740	2074	1666
29.	Karnataka	1588	833	755
30.	Goa	18	10	8
31.	Lakshadweep	0	0	0
32.	Kerala	308	197	111
33.	Tamil Nadu	565	318	247
34.	Puducherry	11	9	2
35.	Andaman and Nicobar Islands	7	7	0

Note: A person who has worked for less than 6 months during the last one year is termed as Marginal worker. Please note that major part of the year spent by a marginal worker during the reference period is categorized as beggar, vagrants etc. on the basis of their non economic activity.

Inclusion of caste in OBC category

†1229. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the Government has sent a proposal to include Kashyap-Nishad and other 17 OBC castes under Scheduled Caste category, if so, the details thereof; and
- (b) whether the accepting the above proposal the Central Government has decided to include the 17 castes under Scheduled Caste category in principal, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The Government of Uttar Pradesh had recommended inclusion of Kahar, Kashyap, Kewat, Mallah, Nishad, Dheevar, Bind, Dheemar, Batham, Turha, Godiya, Manjhi, Machhua, Bhar, Rajbhar, Kumhar and Prajapati communities in the list of Scheduled Castes. The said proposal was processed in accordance with approved Modalities, in consultation with Registrar General of India (RGI). As the RGI did not support the proposal even on a second reference, the same has been rejected with the approval of competent authority.

[†]Original notice of the question was received in Hindi.